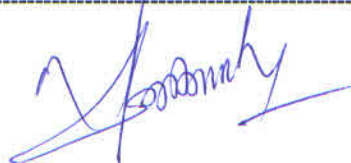


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose           | Section           | Name of the Parties M/s. / Mr.                    |
|----------------------|----------|-------------------|-------------------|---|
| CP 95/16             | TP 55/17 | For Consideration | 433(e)/<br>433(f) | Oriental Bank of Commerce Vs<br>Falcon Tyres Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM  | SIGNATURE  |
|---------|----------------------------------|-------------------------|--|
| 1.      | M. MOHAMED IBRAHIM               | Advocate for<br>Debtors |  |

Counsel for petitioner is present. He has filed Form No.5. Registry is directed to check and put up note.

List it on 19.08.2017.

  
MEMBER (J)

  
MEMBER (T)